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Title: The Minister of Panchayati Raj, Minister of Youth Affairs & Sports and Minister of Development of North Eastern Region laid the statement regarding status of implementation of the recommendations contained in 169<sup>th</sup>, 185<sup>th</sup>, 190<sup>th</sup> and 195<sup>th</sup> Report of the Standing Committee on Human Resource Development pertaining to the Ministry of Youth Affairs and Sports.

THE MINISTER OF PANCHAYATI RAJ, MINISTER OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): Sir, I beg to lay a statement on the status of implementation of comments contained in the 169<sup>th</sup> Report of the Standing Committee on Human Resource Development (14<sup>th</sup> Lok Sabha) in pursuance of the direction 73A of the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin – Part II, dated 1<sup>st</sup> September, 2004.

The 169<sup>th</sup> Report of the Standing Committee on Human Resource Development was laid in the Lok Sabha on 13.12.2005. The Report relates to the action to be taken by the Government on the comments of the Committee.

The present status of implementation of various comments made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of the House. I would request that this may be considered as read.

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\*Laid on the Table and also placed in Library. See No. LT 7425/2007

**12.08½ hrs.**

THE MINISTER OF PANCHAYATI RAJ, MINISTER OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): Sir, I beg to lay a statement on the status of implementation of comments contained in the 185<sup>th</sup> Report of the Standing Committee on Human Resource Development (14<sup>th</sup> Lok Sabha) in pursuance of the direction 73A of the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin – Part II, dated 1<sup>st</sup> September, 2004.

The 185<sup>th</sup> Report of the Standing Committee on Human Resource Development was laid in the Lok Sabha on 30.11.2006. The Report relates to the action to be taken by the Government on the comments of the Committee.

The present status of implementation of various comments made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of the House. I would request that this may be considered as read.

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\*Laid on the Table and also placed in Library. See No. LT 7426/2007

**12.08½ hrs.**

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THE MINISTER OF PANCHAYATI RAJ, MINISTER OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): Sir, I beg to lay on the Table a statement on the status of implementation of comments contained in the 190<sup>th</sup> Report of the Standing Committee on Human Resource Development (14<sup>th</sup> Lok Sabha) in pursuance of the direction 73A of the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin – Part II, dated 1<sup>st</sup> September, 2004.

The 190<sup>th</sup> Report of the Standing Committee on Human Resource Development was laid on the Table of Lok Sabha on 01.3.2007. The Report relates to the action to be taken by the Government on the comments of the Committee.

The present status of implementation of various comments made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of the House. I would request that this may be considered as read.

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\* Laid on the Table and also placed in Library. See No. LT 7427/2007

**12.09 hrs.**

THE MINISTER OF PANCHAYATI RAJ, MINISTER OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): Sir, I beg to lay on the Table a statement on the status of implementation of recommendations contained in the 195<sup>th</sup> Report of the Standing Committee on Human Resource Development (14<sup>th</sup> Lok Sabha) in pursuance of the direction 73A of the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin – Part II, dated 1<sup>st</sup> September, 2004.

The 195<sup>th</sup> Report of the Standing Committee on Human Resource Development was laid on the Table of Lok Sabha on 04.05.2007. The Report relates to the action to be taken by the Government on the recommendations/observations of the Committee.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of the House. I would request that this may be considered as read.

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\*Laid on the Table and also placed in Library. See No. LT 7428/2007

**12.09½ hrs.**